

**Seventeenth Loksabha**

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**Title: Regarding review of IT rules and add cities like Bengaluru as metro cities.**

**SHRI TEJASVI SURYA (BANGALORE SOUTH):** Hon. Speaker, Sir, I rise to raise a very important issue concerning the salaried middle class people of this country. I come from Bengaluru, which has one of the highest salaried population in a city in the country. But under the Income Tax Rules, only four cities, namely, Delhi, Kolkata, Chennai and Mumbai, are considered as metro cities for House Rent Allowance deduction. A large number of salaried tax payers stay in Bengaluru, Hyderabad and many places like this. But they can claim only up to 40 per cent of House Rent Allowance. My request to the hon. Finance Minister is to kindly review the Income Tax Rules and add cities like Bengaluru and similarly placed cities as metro cities, so that even they can claim 50 per cent House Rent Allowance and the large number of middle class salaried tax payers will be benefited.